

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes, a Broad Gauge wagon repair workshop will be set up.

(b) The work has already been sanctioned.

(c) At Kotah.

(d) Rs. 2.10 crores approximately.

**Shrimati Ila Palchaudhuri:** May I know how many wagons this workshop is likely to have to tackle and what is the capacity we have at present for repairs, how many thousand wagons will be repaired at the moment and how many will be repaired by this construction?

**Mr. Speaker:** Four or five questions in the same one.

**Shri Shahnawaz Khan:** Yes; but I will answer them. This question refers to the repair of broadgauge wagons. At present, on the Western Railway, our repair capacity is 3107 wagons per annum. After the completion of this new workshop, the repair capacity at the end of the Second Plan period will be 8,844 wagons per annum.

**Shrimati Ila Palchaudhuri:** May I know how many wagons we are hoping to construct by the end of the Second Plan period?

**Shri Shahnawaz Khan:** The question actually does not arise. But, I can tell the hon. lady Member that by the end of the Second Plan period, we expect to have approximately 36,000 wagons per annum—broadgauge and metre gauge.

**Shri Rameshwar Tantia:** May I know whether the Government is going to construct a metre gauge wagon repairing workshop also?

**Shri Shahnawaz Khan:** We are not thinking of constructing any new metre gauge workshop on the Western Railway.

**Shri Mohiuddin:** May I know whether this workshop will also replace the over-age wagons by replacement of parts and other things,

which are now very large in number?

**Shri Shahnawaz Khan:** It will repair all sorts of wagons that come there for being repaired.

#### Railway Accidents

Shri M. L. Dwivedi:  
Shri Radha Raman:  
Shri Goray:  
Shri Heda:  
Shri Madhusudan Rao:  
Shri Jhulan Sinha:  
Shri Khadilkar:  
Shri S. M. Banerjee:  
Shri Sarju Pandey:  
Shri T. K. Chaudhuri:  
Shri Mohamed Imam:  
Shri D. C. Sharma:  
Shri Warrior:  
Shri Raghunath Singh:  
Shri S. C. Samanta:  
Pandit D. N. Tiwary:  
Shri Hem Raj:  
Shri Padam Dev:  
Sardar Iqbal Singh:  
Shri Hem Barua:  
Shri Surendranath Dwivedy:  
Shri Tangamanl:  
Shri Pangarkar:  
Shri K. E. Malaviya:

\*333.

Will the Minister of Railways be pleased to lay a statement showing:

(a) the total number of serious accidents which occurred on Indian Railways during the period 1st November, 1957 to 31st January, 1958 (zone wise);

(b) the main causes of the accidents;

(c) the number among them which were suspected to be due to sabotage;

(d) the number of persons killed and injured separately for railwaymen and passengers;

(e) losses incurred in terms of Railway and passengers' properties;

(f) the total amount of compensation paid to the dependants of the victims and to the injured persons;

(g) the details about prosecutions launched and disciplinary action taken against staff and persons responsible for the accidents; and

(h) the effective measures devised against recurrence of such accidents?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Three serious accidents one each on the Central, Northern & South Eastern Railways.

(b) to (h). A statement is laid on the Table of the Sabha.

[See Appendix II, annexure No. 60].

**श्री म० सा० द्विवेदी :** क्या मैं जान सकता हूँ कि जो प्रबन्ध अब रेल एक्सीडेंट्स की रोकथाम के सम्बन्ध में रेलवे मंत्रालय ने किये हैं, उसमें कितना धौर नया स्टाफ बढ़ाया गया है और प्रतिवर्ष कितना नया खर्च किया जायेगा ?

**श्री शाहनवाज खाँ :** इसका जवाब देना तो मुश्किल है। जब भी कोई सीरियम एक्सीडेंट होता है तो उसकी जांच के लिये एक एन्क्वायरी कमिशन या इन्क्वायरी कमेटी बिठाई जाती है और जो सिफारिशों वह करती है उनको जहाँ तक हमारी ताकत में होता है, भ्रमल में लाने की कोशिश हम करते हैं। हाल ही में एक फैसला यह किया गया है कि हम एक्सीडेंट्स की रोकथाम के लिये खाम इस्पैक्टर्स और खास आफिसर्स हर एक रेलवे पर मिर्फ इमी काम के लिये मुकर्रर करे।

**Mr. Speaker:** I have ordered, I think, last night that there will be a discussion on the Railway Accident Inquiry Committee Report. Is it necessary to go into these details now?

**Shri Tangamani:** There is only one report which has come. There are 5 accidents mentioned here; but only one report is published.

**Mr. Speaker:** It was understood that all reports relating to accidents, whether they are major accidents or

minor, will always be brought before the House and be taken up in the House.

**The Minister of Railways (Shri Jagjivan Ram):** As we have said, there are certain accidents where police prosecution is going on and it is not possible to place these reports on the Table of the House. But the idea is to discuss the report of the Accident Inquiry Committee and the report has already been made available to the hon. Members.

**Mr. Speaker:** Cannot we take up these matters also there instead of taking up the time of the House on this question. This will stand over. I shall fix a day as early as possible.

**Shri Tangamani:** In the statement laid we are given to understand that there were only three major accidents: one in November and two accidents in January. Am I to take it that there were no other serious accidents because there was an accident during the second week of January in the Southern Railway where the Dhanushkodi-bound express collided with the passenger train in the Tanjore railway station resulting in injuries to four persons including the local MLA? Is it not a serious accident?

**Shri Shah Nawaz Khan:** The definition of a serious accident according to the Railways is an accident attended with death or grievous injury or loss to railway property over Rs. 20,000. This is not a serious accident.... (Interruptions.)

**Mr. Speaker:** Let the question stand over.

**श्री म० सा० द्विवेदी :** इस स्टेटमेंट में यह नहीं बताया गया कि पैसेन्जर्स की कितनी सम्पत्ति की हानि हुई है। मैं जानना चाहता हूँ कि क्या सरकार ने इस का पता नहीं लगाया है या यह कुछ दिनों में मालूम हो जायेगा। अगर मालूम हो जायेगा तो क्या सदन के पटल पर यह सूचना रखी जायेगी ?

**श्री जगजीवन राम :** ग्राम तौर से ऐसा होता है कि जिन पैसेन्जरर्स की क्षति

होती है, वे अगर रेलवे की बताते हैं तब हमें जानकारी होती है। वह जानकारी हमारे पास या जायेगी तो हम सभा पटल पर रख देंगे।

**Shri Surendranath Dwivedy:** May I request that question No 349 which is on a related subject be taken up along with Q. No. 334?

**Mr. Speaker:** Yes.

#### Jute

\*334. **Shri Panigrahi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Union Government has made any financial provision to the State of Orissa for helping the jute growers of Orissa;

(b) the quantity of low-grade Pakistani jute that India imports from Pakistan; and

(c) the quantity of low-grade jute produced in the jute-growing areas of West Bengal, Bihar and Orissa?

**The Minister of Co-operation (Dr. P. S. Deshmukh):** (a) A grant of Rs. 1,79,000/- and a loan of Rs. 86,818/- have been sanctioned to Orissa Government during 1957-58 for jute development work in the State.

(b) Variety-wise details of imports of raw jute from Pakistan prior to July, 1957 are not available. However, out of the total imports of about 3 lakh bales of jute from Pakistan during July-November, 1957, 2,30,000 bales were of cuttings and 70,000 bales of long jute.

(c) The quantity of bottom or low-grade jute produced in West Bengal is roughly assessed at 35% of the total annual production in the State. In Orissa the quantity of bottom and cross-bottom grades of jute during 1957-58 is estimated at 68.5% and 25% respectively. In Bihar, the production of the above grades of jute during 1955-56 was roughly 50% and 33%.

#### Jute Prices in Orissa

\*349. **Shri Surendranath Dwivedy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received representations regarding difficulties of Orissa jute-growers in regard to the low-rate and also refusal of the traders to buy jute from them; and

(b) whether any steps have been taken to remove these difficulties?

**The Minister of Co-operation (Dr. P. S. Deshmukh):** (a) The matter was brought to the notice of the Government by the Hon. Member himself.

(b) The main difficulty pointed out is in regard to the movement of jute from Orissa to the mill areas of Calcutta. The Railway Administration concerned are fully alive to the need for ensuring the maximum clearance of the outstanding traffic within the resources available, and are making every endeavour to achieve this objective.

**Shri Panigrahi:** May I know whether the Government has fixed any quota for increasing the acreage of jute-cultivation in the eastern region: West Bengal, Bihar and Orissa?

**Dr. P. S. Deshmukh:** No specific quotas had been fixed. We are interested in getting larger quantities of jute production in the country. But I understand that our method is in increasing per acre yields rather than the acreage.

**Shri Panigrahi:** What are the special schemes of assistance which the Government is thinking of rendering to jute cultivators in this region?

**Dr. P. S. Deshmukh:** We are making grants for the development of jute. We are giving some grants meant for expenditure on jute development staff, plant protection measures, rating tanks and subsidised distribution of jute seeds. In addition